

THE GAUHATI HIGH COURT AT GUWAHATI

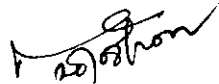
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Notification

No: HCXXXVII-18/2022/360/R.Cell

Dated Guwahati 20th August, 2022

In continuation to this Registry's earlier Notification No.HC.XXXVII-18/2022/331/R.Cell dated 06-08-2022 and Notification No. HC.XXXVII-18/2022/357/R.Cell dated 18-08-2022, the Gauhati High Court has been pleased to postpone the interview/viva-voce in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service, 2022. Fresh dates of interview will be notified shortly.

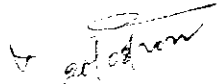

Registrar (Vigilance),
Gauhati High Court, Ghy-01

Memo No.HC.XXXVII-18/2022/360A/R. Cell

Dated Guwahati 20th August, 2022

Copy to:-

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Vigilance/Judicial/Establishment), Gauhati High Court.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, for favour of information of his lordship.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judl), _____, Gauhati High Court, Guwahati.
8. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the corrigendum immediately in the official website of the High Court under the caption **"Notification dated 20-08-2022 in connection with regular promotion from grade-II to Grade-I of Assam Judicial Service, 2022"** with a scroll in Home Page.
9. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____ Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. CA to Registrar (Administration), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.


Registrar (Vigilance),
Gauhati High Court, Ghy-01